

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2443  
ANSWERED ON:16.08.2011  
BASIC AMENITIES IN UNAUTHORISED COLONIES  
Mahendrasinh Shri Chauhan ,Sinh Dr. Sanjay

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the condition of unauthorised colonies in Delhi is pathetic and the people living there are not getting basic amenities;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps being taken by the Union Government for providing facilities like road, drinking water and sewerage system to these colonies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) : No, Madam.

(b): Not applicable in view of (a) above.

(c): Govt. of NCT of Delhi has intimated that it is providing basic amenities in all unauthorized colonies which are found eligible for regularization as per the Guidelines issued in 2007 by the Ministry of Urban Development and the Regulations notified by Delhi Development Authority on 24.03.2008.